

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<hr/> (Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
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<u>ARGUMENTS</u>				
2	CRI APPEAL	100869/2016	Gurmeet Singh Jaimal Singh Kohli @ MA 2480/16 @ BA 2348/16 - Applicant Vs Central Bureau of Investigation ACB - The State of Maharashtra - Respondent	Mahendra D. Jain
<u>HEARING BEFORE CHARGE</u>				
3	SPL CASE CBI	100124/2015	The State CBI ACB Vs Vijaya Chandramohan Khot and others	
4	SPL CASE CBI	100052/2016	The State CBI ACB Vs Vijaya Chandramohan Khot and another	

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COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100030/2003	State of Maharashtra ACB CBI Mumbai Vs Seth Vijay Nandlal Sheth	Ld. SPP. Mr.Sandeep Singh Ld. Adv.Mr.Bhanushali - A/4, Ld. Adv. Shri.Deshmukh - A/6, Ld. Adv. Shri.Dhotre - A/6.
<u>COMPLIANCE</u>				
2	SPL CASE CBI	100029/2019	CBI, ACB Vs Vinod Shersingh Keniel	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<hr/> (Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100007/2007	CBI EOW BOMBAY Vs Mohan Yashwant Kadam 13 Oth. Adv. Kulkarni	
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<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100049/2018	Central Bureau Of Investigation Vs Amit Omprakash Dangi	
3	SPL CASE CBI	100027/2019	C.B.I., A.C.B. Vs Sandesh Ramkrishana Sable and other	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 08-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100023/2013	The State CBI ACB Vs Shri. Dinkar Krishna Savekar	SPP Mr.Sandeep Singh Adv.Kekane - A/1, 2, 3
<u>EVIDENCE</u>				
3	SPL CASE CBI	100091/2009	State C.B.I. E.O.W. MUMBAI Vs Nikesh T. Shah and 6 ors.	SPP Mhamane

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
			HEARING	
1	SPL CASE CBI	100073/2009	State of Maharashtra Vs Pralhad Kumar Ajwani and 7 Others	SPP Mr. R N Sharma 1Gurnani,2,3Hingorani,4,5Kulkarni,6Shikar,7Rathod
			DISCHARGE APPLICATION	
2	SPL CASE CBI	100017/2007	State of Maharashtra CBI ACB Mumbai Vs Pralhadkumar Ajwane	SPP O.P.CHAUHAN Adv. Shri. Gurnani for accused.
			HEARING BEFORE CHARGE	
3	SPL CASE CBI	100064/2015	The State CBI BS and FC Vs Vimal Jadhavji Maluka @ Vimal Barot and others	
